

(29)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2015
CA No. 22/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.

V/s.

Celadon Real Estate Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	
	a/w Ms. Chaitrika Patki	Adv. for	<i>Chaitrika</i>
	i/b Vidhii Partners	Petitioners	

ORDER

CA 22/2017 in TCP 95/397-398/NCLT/MB/MAH/2015

By order of the Bench and as per the convenience of the parties, list this matter on
2.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)